

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6313
ANSWERED ON:04.05.2010
GUIDELINES FOR INFORMATION ON PADMA AWARDS
Basavaraj Shri Gangasandra Siddappa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Information Commission had issued any directive to the Government for disclosing information pertaining to the Padma Awards;
- (b) if so, the details thereof and action taken by the Government thereon;
- (c) whether any rider has been approved while disclosing such information; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): In respect of two appeals filed before the Central Information Commission (CIC) pertaining to Padma Awards, the CIC had, inter-alia, given decision on August 10, 2009 that both the appeals be remanded to the First Appellate Authority to re-examine in light of the records held by the Ministry of Home Affairs on the subject and for providing certain information sought by the appellant to the extent that these were held. On re-examining the matter as per the CIC's decision, it was found that the information in the manner/form sought by the appellant, was not held by the public authority and the appellant was informed accordingly.
- (c) & (d): While giving reply to the appellant on the above, no rider was attached.